

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1994
ANSWERED ON:23.08.2012
PENSION SCHEMES IN BIHAR
Mandal Shri Mangani Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Indira Gandhi National Old Age Pension Scheme is being implemented in Bihar State;
- (b) if so, the number of old aged persons getting pension under this scheme in the State;
- (c) whether handicapped persons are also included in this scheme;
- (d) if so, the details thereof; and
- (e) the ratio of Central and State for these pension schemes and the monthly amount being paid to old aged and handicapped persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

- (a) & (b): Yes, Sir. As per the information received, 36,25,843 persons are getting old age pension under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) in Bihar.
- (c) & (d): IGNOAPS is applicable for persons of age 60 years and above and belonging to a household living below poverty line (BPL) as per criteria prescribed by the Government of India. BPL persons with severe or multiple disability in the age group of 18-59 years are covered under Indira Gandhi National Disability Pension Scheme (IGNDPS). All persons who are 60 years and above, including disabled persons, are covered under IGNOAPS.
- (e): Additional Central Assistance (ACA) is provided to States @ Rs. 200/- per month for beneficiaries in the age group of 60-79 years and @ Rs. 500/- for beneficiaries who are 80 years and above. There is no State contribution from Bihar under IGNOAPS.